## COURT - I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## APPEAL NO. 276 OF 2016 & IA NO. 568 OF 2016

Dated: 4<sup>th</sup> May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

NSL Sugars Ltd. & Anr. ...Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Ms. Anushree Bardhan

Mr. Shubham Arya

Counsel for the Respondent(s) : Ms. Pratiksha Mishra for R.2,3,5 & 6

## **ORDER**

We are informed that Respondent No.6 has paid the amount. So far as Respondent No.5 is concerned, we feel that the parties should have a short meeting within a week, in which resolution as to the differences can be worked out.

List the matter on <u>18.05.2017</u>.

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/kt